

THE HIGH COURT OF MANIPUR

AT IMPHAL

Dated: 8th June, 2021

Subject: - Award of Contract

No. HCM/E-43/2016-Estt/Pt-I/Vol-XVIII / 90553 In response to the e-Tender No. HCM/E-43/2016-Estt/Pt-I/Vol-XVIII, for procurement of 46(Forty Six) number of Laptops for Judicial Officers under Phase-II of eCourts Project, the technical bid was opened on 26th May, 2021. Only 4 (four) firms viz.

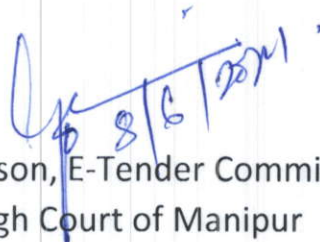
1. M/s BMG Informatics Pvt. Ltd., Guwahati,
2. M/s Hue Service Pvt. Ltd., Guwahati,
3. M/s JIL Information Technology Limited, Ghaziabad and
4. M/s Allied Agencies, Imphal

had applied for the e-tender.

The 3 (three) bidders at sl. no. 1, 2 and 3 above, were found to be technically qualified.

Financial bid for the 3 (three) technically qualified bidders was opened on 5th June, 2021.

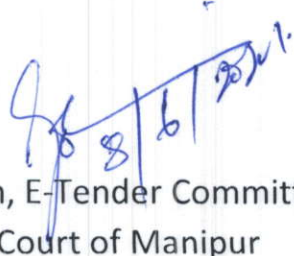
After detailed scrutiny, the contract is awarded to the L1 bidder i.e. **M/s JIL Information Technology Limited, Ghaziabad.**


Chairperson, E-Tender Committee
High Court of Manipur

Endt. HCM/E-43/2016-Estt/Pt-I/Vol-XVIII / 90554 - 62 Imphal, the 8th June, 2021.

Copy to:-

1. The Registrar (Judl.)/(Admn.,PM&P),High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn.,PM&P) , High Court of Manipur.
4. The Deputy Registrar (Judl.),(Accounts/Planning),(Admn.), High Court of Manipur.
5. The Private Secretary to the Registrar General, High court of Manipur.
6. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipur tenders.gov.in>).
7. Shri. S. Ramesh Singh, NIC Coordinator, High Court of Manipur.
8. M/s JIL Information Technology Limited, Ghaziabad.
9. Concerned File.


Chairperson, E-Tender Committee
High Court of Manipur